GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No. †2193
TO BE ANSWERED ON 11.07.2019

ANNUAL BUDGET FOR EKLAVYA MODEL RESIDENTIAL SCHOOLS

†2193. SHRI RAM NATH THAKUR:

Will the Minister of TRIBALAFFAIRS be pleased to state:

(a)the annual budget allocated for the Eklavya Model Residential Schools (EMRSs) during the current year, Statewise;
(b) whether Government has undertaken any survey to ascertain the extent of fund utilisation;
(c) whether it is a fact that the quantum of funds required for the development and promotion of education in tribal dominated areas could not be allocated under this scheme; and
(d) if so, whether Government would provide the required funds for implementation of this scheme?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA) :

(a) The component of Eklavya Model Residential School (EMRS) was part of the activities funded through "Grants under Article 275(1) of the Constitution". During 2018-19 a separate scheme for EMRS was formulated for which a token provision has been made during 2019-20. Therefore, in the current year, EMRS are funded through "Grants under Article 275(1) of the Constitution". Allocations for EMRS are demand driven keeping in view the number of students enrolled in the schools and approval for new schools.

(b) Utilization of funds is regularly monitored through Physical Progress Reports, Utilisation Certificates, review meetings at various levels and field visits by officers from the Ministry.

(c) & (d) All justified demands for funds from State Governments have been met through available budget.

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